



2026:AHC:40809-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 866 of 1994

Kaluwa

.....Appellant(s)

Versus

State

.....Respondent(s)

Counsel for Appellant(s)	:	V.P. Srivastava
Counsel for Respondent(s)	:	A.G.A.

Court No. - 46

**HON'BLE SIDDHARTH, J.
HON'BLE HARVIR SINGH, J.**

As per report of C.J.M., Moradabad dated 12.11.2025, the sole-appellant has died 15 years ago.

In view of the above, the appeal is dismissed as abated against the sole-appellant.

Let the lower court record be returned to the trial court forthwith.

February 24, 2026
Rohit

(Harvir Singh,J.) (Siddharth,J.)